

No.F.34-AT(AHD)/26-27
INCOME-TAX APPELLATE TRIBUNAL
3RD FLOOR, ABHINAV ARCADE,
NR. BANK OF BARODA,
PRITAM NAGAR
ELLISBRIDGE, AHMEDABAD
Email : ahmedabad.bench@itat.nic.in

Date: 05.05.2026

NOTICE

**NON-FUNCTIONING OF BENCHES OF ITAT, AHMEDABAD ZONE
FROM 25.05.2026 TO 28.05.2026 & 01.06.2026 to 04.06.2026**

The benches of ITAT, Ahmedabad Zone will observe summer vacation from **25.05.2026 to 28.05.2026** & from **01.06.2026 to 04.06.2026**.

5. There will be no sitting of the benches during above period.
6. Stay petitions shall be heard on 29.05.2026 & 05.06.2026.
7. Vacation bench requiring urgent hearing of appeals shall be constituted by the Hon'ble Vice-President (AZ).
8. During vacation, the Registry office shall function as usual.

By order,


Assistant Registrar

Copy to

4. O/o the Departmental Representative, ITAT, Ahmedabad Zone
5. The President/Secretary, ITAT Bar Association, Ahmedabad / Rajkot / Indore / Surat
6. Notice Board.